

However, as vocationalisation of the higher secondary course is one of the major changes included in the 10+2+3 pattern of education a Central scheme has been included in the draft Fifth Plan to provide assistance to the State Governments.

(0 The National Policy on Education contemplates a broad uniformity in the pattern of education. The Central Advisory Board of Education has recommended that the new pattern should be introduced throughout the country by the end of the Fifth Plan. The NCERT is advising the State Education Departments in implementing the new pattern. It has prepared an approach paper on the new school curriculum. It also proposes to publish text-books on selected subjects.

Statement

States/U.T.s that have introduced the 10+2+3 pattern in full

1. Andhra Pradesh
2. Karnataka
3. Kerala

States/U.T.s that have decided to introduced the pattern and are in the process of implementation.

1. Assam
2. Gujarat
3. Jammu & Kashmir
4. Maharashtra
5. West Bengal
6. Goa, Daman & Diu
7. All the schools of Union Territories of Andaman and Nicobar Islands, Arunachal Pradesh, Chandigarh, Delhi and Lakshadweep Islands are affiliated to the Central Board of Secondary Education. The Board has decided that the 10+2 school pattern be introduced in its member schools from the academic session beginning in May, 1975.

The schools of the rest of the Union Territories are affiliated to the

neighbouring State Boards of Secondary Education and the changes made by the respective States will apply to those Union Territories.

8. Uttar Pradesh has already 12 years of school level education but has to convert 2 year degree course to 3 year? course.

A.I.M.A's suggestion for two years compulsory rural service for Doctors.

991. SHRI AWADHESHWAR PRA SAD SINHA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that the All India Medical Students' Association has recently suggested for two years* compulsory rural service for all doctors and for better oppor tunities on the completion of their rural service ;

(b) if so, the details thereof and what other demands the Association has made ; and

(c) what action Government have taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) : (a) The suggestion of the All India Medical Students' Association has not been received in this Ministry.

(b) and (c) Do not arise.

Central Assistance to states for the environmental improvement of slums

992. SHRI BALRAM DAS : \

SHRI SAWAISINGH SISODIA : /

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that during the Fourth Five Year Plan period a scheme for environmental improvement of slums was sanctioned for the city of Indore in Madhya Pradesh at an estimated cost of Rs. 39,06,600/- ;

(b) whether it is also a fact that an amount of Rs. 28,06,000 has been released under the scheme by the end of financial year 1973-74 ;